the respective State Wakf Boards to make necessary changes in the Muslim Wakf Act of 1954 to make it more effective; and

(b) what steps are being taken by Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED): (a) No representations have been received by Government so far. However, Central Wakf Council has received many suggestions from the State Wakf Boards for amending the Muslim Wakf Act, 1954.

(b) All such suggestions have been referred to the Wakf Enquiry Committee which has been constituted in December 1970. A copy of the terms of reference to the committee is enclosed. Further steps would be taken after receipt of the report from the said committee.

STATEMENT

- (1) To evaluate the actual working of the various provisions of the Wakf Act, 1954, specially in the context of the adequacy or inadequacy of the pro visions of the Act from the point of view of effective supervision on wakf administration by the various authorities under the Act and to suggest any im provements therein in the interest of better administration of wakf properties;
- (2) To study the methods of supervision of wakf administration at various levels, namely. Central Wakf Council, State Wakf Boards, the State Governments and the Central Government, to consider the defects and shortcomings, if any, of these methods and to suggest measure for avoiding such defects and shortcomings.
- (3) To evaluate how far and to what extent provisions for direct management by the Wakf Boards of wakf properties under certain special circumstances specified in the Wakf Act, 1954 have already led to the improvement in the management of the wakf institutions

during the period of such direct management by the Board,

- (4) To suggest the agencies by which and the manner in which the auditing of accounts of the Wakf Boards and the large size wakf institutions might be more effectively and better got done.
- (5) To consider the types of irregularities, lapses or improprieties that may have taken place in wakf administration or supervision thereof and to suggest the measures (whether procedural or otherwise) necessary to ensure that such irregularities, lapses or improprieties do not recur in future.
- (6) To examine the working of the institution of *mutawatlis* by subjecting some of the large, medium and small size wakfs to scrutiny and to suggest Ways and means for their proper functioning and management.
- (7) -To ascertain the extent to which the basic concept of wakfs and objects of various categories of wakfs are being promoted and to suggest ways and means for the proper promotion thereof,
- (8) To inquire into and report on any other matter relevant to any of the matters specified above, which in the opinion of the Committee, requires to be inquired into.

SCHOLARSHIPS TO STUDENTS BELONGING TO SCHEDULED CASTES

1498. SHRI JANARDHANA REDDY: Will the Minister of EDU-CATION AND SOCIAL WELFARE be pleased to state:

- (a) the details of the amounts provided by the Government of India to the State Governments to meet expenditure on scholarships for students belonging to scheduled castes and scheduled tribes and other backward classes during the last five years;
- (b) whether it is a fact that the Government of Andhra Pradesh could

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not give scholarships to all the scheduled caste students who applied during the year 1971-72;

(c) whether Government of India propose to give scholarships to the

economically backward students who are unable to meet their expenses?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE CSHRI D. P. YADAV): (a)

(Rs. in Lakhs)

to Questions

Martina Martina Markan Martin		The second secon			5 1.47 30 5.5		Amount provided for Post matric scholarships to			
	Year			-		ўн ўн , , , ,		Castes	Scheduled Tribes	Other Econo- mically Backward Classes
1967-68	•		•	•.,	•	-giati.	.	428.71	104.97	75.96
1968-69	•	٠	•	•	•	•		548 - 59	114.03	75.96
1969-70	•		•	•		•		62.29	30.25	••
1970-71	•	•	٠	•	•			197.22	33.15	
1971-72	•	•	•	•	٠			317.51	65.15	.,

The Pre-Fourth Plan amount of expenditure (Upto 1968-69) is now the committed expenditure of the States. The contribution of the Government of India from 1969-70 is in addition to this committed expenditure.

- (b) No such complaint has been received.
- (c) No Sir, Scholarships to the economically backward classes are given by the State Governments from the beginning of the Fourth Plan.

WATER FACILITIES TO RURAL AREAS

JANARDHANA REDDY: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) what are the various grants given to the States to provide water facilities in rural areas; and
- (b) what are the amounts state-wise given during the last plan and during the current plan?

THE MINISTER OF STATE IN THE **MINISTRY** OF **AGRICULTURE** (PROF. SHER SINGH): (a) and (b) The information is being collected and would be laid down on the Table of the House.

CRASH PROGRAMME FOR SPRAYING INSECTICIDES FROM HELICOPTERS

1500. DR. V. В. SINGH DR. M. R. VYAS: **SHRI CHAKRAPANI** SHUKLA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are considering a programme, crash or otherwise for setting up a network for spraying insecticides on the block level;
- (b) if so, the estimated number of helicopters needed for the purpose; and
- (c) what arrangements are being made to manufacture them with indigenous components?